

Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009, shall come into force. [Placed in Library. See No. L.T. 2096/15/10]

- (4) No. L-7/25(5)/2003-CERC, dated the 12th January, 2010, publishing the Central Electricity Regulatory Commission (Fixation of Trading Margin) Regulations, 2010.
- (5) No. L-1/12/2010-CERC, dated the 18th January, 2010, publishing the Central Electricity Regulatory Commission (Terms and Conditions for Recognition and Issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010.
- (6) No. L-1/13/2010-CERC, dated the 21st January, 2010, publishing the Central Electricity Regulatory Commission (Power Market) Regulations, 2010. [Placed in Library. See No. L.T. 2095/15/10]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Power Training Institute (NPTI), Faridabad, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2093/15/10]

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

DR. AKHILESH DAS GUPTA (Uttar Pradesh): Sir, I present a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Industry:-

- (i) Two Hundred and Fifteenth Report on the Demands for Grants (2010-11) pertaining to The Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industry);
- (ii) Two Hundred and Sixteenth Report on the Demands for Grants (2010-11) pertaining to The Ministry of Heavy Industries and Public Enterprises (Department of Public Enterprises); and

- (iii) Two Hundred and Seventeenth Report on Demands for Grants (2010-11) Pertaining to the Ministry of Micro, Small and Medium Enterprises.

**REPORTS OF DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON FINANCE**

SHRI S.S. AHLUWALIA (JHARKHAND): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department – related Parliamentary Standing Committee on Finance (2009-10):-

- (i) Tenth Report on "Securities and Exchange Board of India (Amendment) Bill, 2009";
- (ii) Eleventh Report on "Demands for Grants (2010-11)" of the Ministry of Finance (Departments of Economic Affairs, Expenditure, and Financial Services and Disinvestment);
- (iii) Twelfth Report on "Demands for Grants (2010-11)" of the Ministry of Finance (Department of Revenue);
- (iv) Thirteenth Report on "Demands for Grants (2010-11)" of the Ministry of Planning;
- (v) Fourteenth Report on "Demands for Grants (2010-11)" of the Ministry of Statistics and Programme Implementation;
- (vi) Fifteenth Reports on "Demands for Grants (2010-11)" of the Ministry of Corporate Affairs;
- (vii) Sixteenth Report on "Action Taken by the Government on the recommendations contained in the First Report (Fifteenth Lok Sabha) on Demands for Grants (2010-10)" of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services and Disinvestment);
- (viii) Seventeenth Report on "Action Taken by the Government on the recommendations contained in the Second Report (Fifteenth Lok Sabha) for Demands for Grants (2009-10)" of the Ministry of Finance (Department of Revenue);
- (ix) Eighteenth Report on "Action Taken by the Government on the recommendations contained in the Third Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10)" of the Ministry of Planning;